

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.08.2022 (FRIDAY)**

## **COURT -III**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 2628 of 2022 in Comp. App. (AT) No. 12 of 2021	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.  <b>With</b>	Swapnil Gupta	Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Dhruv Chawla
<b>2.</b>	I.A. No. 2633 of 2022 in Comp. App. (AT) No. 26 of 2021	Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors.	Ekansh Mishra	Swapnil Gupta Varun Tandon-R1 Dhruv Chawla-R7 & R8

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**